

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 11**

**IA 2277/2024 IA 2276/2024 in C.P. (IB)/474(MB)2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 09.05.2024**

NAME OF THE PARTIES: SES ENERGY SERVICES INDIA  
PRIVATELIMITED

Section 10 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA No. 2276/2024** –

1. Connected matter is coming on 10.05.2024.
2. List this IA on **10.05.2024** for hearing.

**IA No. 2277/2024** –

1. Respondent is directed file reply within two weeks and serve copy of the reply to the Applicant at least two days before the next date of hearing.
2. List this IA on **06.06.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**